



CENTRAL ADMINISTRATIVE TRIBUNAL  
CALCUTTA BENCH  
KOLKATA

OA. 350/1561/2016

Date of order: 23.07.2019

Present : Hon'ble Ms. Bidisha Banerjee, Judicial Member  
Hon'ble Dr. Nandita Chatterjee, Administrative Member

***Maherunnisa Bibi(Sardar) & Anr.***  
***Vs.***  
***D/O India post***

For the Applicant : Mr. S. H. Molla, Counsel

For the Respondents : Mr. B.P. Manna, Counsel

ORDER (Oral)

Per Ms. Bidisha Banerjee, JM:

Since the compassionate appointment has already been granted, OA has become infructuous.

2. Therefore, OA is disposed of as infructuous.

**(Dr. Nandita Chatterjee)**  
**Member (A)**

**(Bidisha Banerjee)**  
**Member (J)**

pd